

GOVERNMENT OF INDIA

MINISTRY OF COMMERCE

NOTIFICATION NO : 20(RE)/1997-2002, NEW DELHI,
DATED 10.9.98

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S.O (E) : In exercise of the powers conferred by the Section 5 of the Foreign Trade (Development & Regulation) Act, 1992 (No.22 of 1992) read with Paragraph 1.3 of the Export & Import Policy 1997-2002, the Central Government hereby makes the following amendment in the Export & Import Policy, 1997-2002.

2. In Chapter 16, Part II, Paragraph 16.2 - Restricted items (Exports Permitted under licence), the words "Basmati Paddy Seeds " shall be included after the words Paddy Seeds (Wild variety) in the entry at Sl.No.19.

3. This issues in the Public interest.

Sd/-

(N. L. LAKHANPAL)

DIRECTOR GENERAL OF FOREIGN TRADE

Copy to all concerned:

By order etc;

(S. K. SAMAL)

DY.DIRECTOR GENERAL OF FOREIGN TRADE

FOR DIRECTOR GENERAL OF FOREIGN TRADE

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(Issued from File No. 01/91/162/418/AM99)

